

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1180(CHE)/2024

PETITION NUMBER : CP(IB)/608(CHE)/2017

**NAME OF THE APPLICANT : V Venkata Sivakumar (Liquidator)
M/s Rathna Stores Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Reg 15 of IBC, 2016

ORDER

Ld. Liquidator Mr. V. Venkata Sivakumar present in person.

This IA has been filed to take on record the 22nd Progress Report for the quarter January 2024 to March 2024. The same is taken on record subject to all just exceptions.

IA(IBC)/1180(CHE)/2024 is accordingly disposed off.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk